

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No.16/155/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

NAME OF THE COMPANY:M/s. SIG Sauer (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT:621A


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Rohit Jain, Advocate

Order

Notice be issued to the ROC to be present in court and give an explanation for not submitting the reply in this case.Dasti.

To come up on 11th August, 2017.


(Ina Malhotra)
Member (J)